

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 270 OF 2015

Dated: 8th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Renewable Energy Developers Association of Karnataka ...Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **21.04.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**